

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****RP No. 8 OF 2018 & IA No. 1187 OF 2018****Dated: 1st November, 2019****In the matter of:****Gujarat Urja Vikas Nigam Limited****.... Appellant(s)****Versus****Taxus Infrastructure and Power Projects Ltd. & Ors.****.... Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.
The matter is posted on **10.12.2019**.

Court Master

NR